

Branch has been included in the Works Programme for 1952-53 and a sum of Rs. 1 lakh has been allotted for making preliminary arrangements to start the work.

#### TELEPHONE COMPLAINTS

**16. Shri Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) whether any complaints regarding wrong numbers were recorded with the Local Complaints in Delhi during three months 1st January, 1952 to 31st March, 1952; and

(b) whether any rebate and if so, what amount was paid for such calls after verification?

**The Minister of Communications (Shri Jagjivan Ram):** (a) Yes.

(b) No rebate in cash is given for such calls. All complaints are verified immediately by testing and credit tickets are prepared by the Engineer-in-Charge where the complaints are proved to be justified.

#### CREOSOTING PLANTS

**17. Shri S. N. Das:** Will the Minister of Railways be pleased to state:

(a) whether the scheme of setting up Creosoting plants on a regional basis to give preservative treatment to wooden sleepers has been brought in operation; and

(b) if so, how many plants have been installed and the places where these plants have been put in operation giving the estimated expenditure in each case and actual amount spent so far?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The scheme has not yet been brought into operation, but is in the course of being implemented.

(b) Two new creosoting plants will be installed, one at Clutterbuckganj near Bareilly and the other at Coimbatore North. The estimated cost of the plant at Clutterbuckganj is Rs. 41.14 lakhs and the amount spent so far is Rs. 5 lakhs. The estimated cost of the plant at Coimbatore is Rs. 14 lakhs and the amount spent so far is Rs. 53,000.

#### "GROW MORE FOOD" CAMPAIGN

**18. Shri Jhunjhunwala:** (a) Will the Minister of Food and Agriculture be pleased to state what is the total additional quantity of foodgrains which will be produced under the "Grow More Food" Campaign during the

period of next five years and what is its percentage to the total production of foodgrains?

(b) What is the total expense the Government of India propose to incur on "Grow More Food" Campaign during this period of five years?

(c) What will be the annual additional production of foodgrains under the "Grow More Food" Campaign during the period of the next five years and what is the annual expenditure proposed to be incurred by the Government of India during the next five years on this scheme?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Under the draft Five Year Plan it is proposed to achieve additional production of foodgrains to the extent of 7.2 million tons, of which 2.3 million tons are expected to result from major irrigation schemes. The additional food production suggested in the Plan amounts to about 16 per cent. of the total production.

(b) According to the Draft Five Year Plan, the Central Government expenditure on Grow More Food is estimated at about Rs. 90 crores.

(c) The additional production and expenditure under the Grow More Food Campaign are, broadly speaking, evenly spread over the period of the Plan.

#### AIR ACCIDENTS

**19. Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) how many air accidents took place in each of the years from 1947-48 up-to-date;

(b) in how many cases enquiry committees were formed and in how many cases departmental enquiries were made;

(c) how many employees were discharged as a result of the enquiries; and

(d) what steps have been taken to avert further accidents?

**The Minister of Communications (Shri Jagjivan Ram):** (a) The number of accidents involving serious injury to crew or passengers or damage to aircraft was 63 in 1947, 47 in 1948, 32 in 1949, 62 in 1950, 38 in 1951 and 17, up-to-date, in 1952.

I lay on the Table a statement showing the breakdown of these numbers according to different categories of aircraft. [See Appendix I, annexure No. 40.]

(b) Enquiry Committees were appointed in three cases, and in two cases formal investigations were held by Courts constituted under rule 75 of the Indian Aircraft Rules, 1937. In all the other cases, the accidents were investigated by the Inspector of Accidents of the Civil Aviation Department.

(c) No Government employee was discharged as a result of the enquiries. Information regarding the number of employees discharged by the air operators is not available.

(d) The recommendations made by the investigating body in each case were examined and action taken to implement them. I place on the Table a statement generally describing some of the steps taken. [See Appendix I, annexure No. 41.]

#### TOBACCO

20. **Shri M. R. Krishna:** Will the Minister of Food and Agriculture be pleased to state what extent of land is under tobacco cultivation?

The Minister of Food and Agriculture (Shri Kidwai): During 1951-52 approximately 7,43,000 acres were under tobacco cultivation according to first forecast.

#### FREE MARKET SUGAR

21. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state total quantity of sugar which has so far been made available for sale in the free market in the year 1951-52?

The Minister of Food and Agriculture (Shri Kidwai): 1,39,842 tons up to 15th May, 1952.